

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2650  
ANSWERED ON:11.03.2011  
ENTRY OF PSUS IN STOCK MARKET  
Mahtab Shri Bhartruhari

**Will the Minister of FINANCE be pleased to state:**

- (a) whether some public sector undertakings have entered into the stock market; and
- (b) if so, the reasons therefor and the names of these companies alongwith the amount invested by each of them in the share market during the last two years?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRINAMO NARAIN MEENA)

(a) & (b) : Department of Public Enterprises (DPE) has informed that Central Public Sector Enterprises (CPSEs) have not been permitted to invest in the share market directly. However, Government have permitted Navratna and Miniratna CPSEs to invest 30% of their surplus funds in schemes of the Securities and Exchange Board of India (SEBI) regulated public sector mutual funds. Details of the investment in stock exchanges made by CPSEs are not maintained centrally by DPE.